

# LIBRARY

## CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA

O.A/350/1381/2014

Date of Order: 27.11.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Shri Pijush Kanti Ghosh, son of Late Prabhat Kumar Ghosh, Ex-Mail Guard under Senior Station Manager, Eastern Railway, Howrah, residing at 3, Chandra Pathak Lane, Bally, District – Howrah, 711201.

--Applicant.

Versus

1. Union of India, through the General Manager, Eastern Railway, 17, Netaji Subhas Road, Calcutta – 700001.
2. Suburban Railway Manager, Eastern Railway, Howrah Division, Howrah – 711101.
3. Senior Divisional Operations Manager (G), Eastern Railway, Howrah Division, office of the Divisional Railway Manager, Eastern Railway, Howrah – 711101 (Disciplinary Authority)
4. Senior Station Manager, Eastern Railway, Howrah Division, Howrah – 711101.
5. Shri U. Chattopadhyay, Assistant Operations Manager, Eastern Railway, Howrah Division, Howrah – 711101 (Enquiring Officer)

--Respondents

For The Applicant(s): Mr. S. K. Datta, counsel  
Mr. T. K. Biswas, counsel

For The Respondent(s): Mr. A. Ganguly, counsel

### O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. Ld. counsel for the applicant agrees to withdraw the present O.A to prefer comprehensive appeal to the Appellate Authority within a period of 4 weeks from the date of receipt of a copy of this order. In the event such

appeal is preferred, the same shall be considered in accordance with law and disposed of with a reasoned and speaking order.

3. It is made clear that we have not entered into the merits of the matter and all the points are kept open for the respondents to consider in accordance with law.

4. Accordingly, the present O.A stands withdrawn with the aforesaid liberty.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

